

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION No.528

TO BE ANSWERED ON FRIDAY, THE 26TH FEBRUARY, 2016
PHALGUNA 7, 1937 (SAKA)

Recovery of Pending Dues by IT Department

528 : SHRI RAJENDRA AGRAWAL

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Income Tax Department has published the names of 18 entities who owe over Rs.500 crore tax to the Government and if so, the details thereof:
- (b) The steps taken by the Government to recover the pending dues from these entities:
- (c) The quantum of pending income tax due to be recovered by the Government;
- (d) Whether there is any proposal to publish the names all such persons, companies etc. which owe more than Rs.1 crore income tax to the government; and
- (e) If so, the details thereof and if not, the reason thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE:
(SHRI JAYANT SINHA)

- (a) A list of Income tax defaulters who are untraceable or have no or inadequate assets has been published in newspapers and on official website by the Income tax Department in December 2015. The list of names is enclosed.
- (b) All steps mandated under law have been initiated to recover the pending dues from these entities.
- (c) The quantum of outstanding dues against the said 18 entities is Rs.1,152.52 crore.
- (d) & (e) A proposal to publish names of person with irrecoverable arrears of more than Rs.1crore is under consideration as against the present, limit of Rs.5 crores.

List of defaulters whose names were published in December, 2015

Sl. No.	NAME	AMOUNT OF TAX ARREAR (Rs. In crore)
1	JAG HEET EXPORTS PVT. LTD.	18.45
2	JASHUBHAI JEWELLERS PVT. LTD.	32.13
3	JHANVI AGRO FARMS PVT. LTD.	12.67
4	KALYAN JEWELS PVT. LTD.	16.77
5	LIVERPOOL RETAIL INDIA LIMITED.	32.16
6	SAKSHI EXPORTS	26.76
7	DHARNENDRA OVERSEAS LTD.	19.87
8	PRAFUL M. AKHANI	29.11
9	SMT BIMLA GUPTA	13.96
10	NEXXOFT INFOTEL LTD	68.21
11	GARIMA MACHINERY PVT. LTD.	6.98
12	GREAT METALS PRODUCTS PVT. LTD.	13.01
13	BHAVANA UDAY ACHARYA	12.97
14	DHIREN ANANTRAI MODI	10.33
15	HEMANG C SHAH	22.51
16	MOHD. HAJI ALIAS YUSUF MOTORWALA	22.34
17	UDAY M. ACHARYA (LATE) Legal Heirs:- 1.) Shri Amul Acharya (Son) and 2.) Mrs. Bhavana Acharya(wife)	779.04
18	VENUS REMEDIES PVT. LTD.	15.25
	Total	1,152.52